

NOTICE FOR TENDER

Commercial Court, Alipore, South 24 Parganas
12, Biplabi Kanailal Bhattacharjee Sarani, Minority Building, 2nd Floor
Kolkata- 700027

Quotations are invited from reputed organizations/agencies in physical/scanned form, for urgent supply, installation and AMC charges of one(01) Chimney for modernization of the Pantry attached to this Court exclusively for making necessary arrangement of refreshments for VVIPs including Hon'ble Supreme Court and Hon'ble High Court Judges, Secretary level Officers etc.

The quotation containing the lowest rate including GST shall be accepted.

Quotation is to be submitted to the Office of the undersigned by **2:30** p.m. on or before **05.09.2020** through the following Email ID:

1. commercialcourtalipore@gmail.com
2. commercial.alipore@indiancourts.nic.in


Judge

Commercial Court at Alipore
For South 24 Parganas, Purba Medinipore
and Paschim Medinipore

No. **198(4)/2020**

Dated **29.8.2020**

Copy forwarded with a request to kindly publish this order in the concerned websites and also in the notice boards of the concerned offices to:-

1. The Ld. Registrar, Commercial Courts Division, High Court at Calcutta.
2. The Ld. District Judge, South 24 Parganas, Alipore,
3. The District Magistrate, South 24 Parganas, Alipore,
4. Office copy.


Judge

Commercial Court at Alipore
For South 24 Parganas, Purba Medinipore
and Paschim Medinipore

JUDGE
COMMERCIAL COURT AT ALIPORE